- (a) when the Travancore House at Curzon Road, New Delhi was taken over for housing the Delhi High Court; and
- (b) the amount spent on the repairs of this building for the purpose and the reasons for shifting High Court from this building?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): (a) On the 7th March 1967.

(b) About Rs. 60,000 were spent on essential alterations and repairs before the shifting. There are some essential repairs to be done to the verandahs and it is proposed to shift the High Court from this building to another one temporarily for a period of three months or so while these repairs are completed. This is desirable to avoid noise and inconvenience to the High Court.

### FOREIGN EXCHANGE FOB UNIVERSAL PRESS SERVICE

## 959. SHRI KRISHAN KANT: SHRI ARJUN ARORA:

Will the Minister of FINANCE be pleased to state:

- (a) what are the amounts of Foreign Exchange allocated to the Universal Press Service of Madras for purchase of West German feature service D.A.D.; and
- (b) what is the amount of foreign exchange earned by the Universal Press Service of Madras for translation and distribution of West German features, free to Indian publications'?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a)

No request has been received from the Universal Press Service, Madras, so far for this purpose. M/B(D)67RSS—6(a)

(b) In an import application the Universal Press Service has indicated the following earnings from West Germany:

		Rs.
1961		25,235-00
1962	with security.	1,48,737 · 27
1963	Salar Land	1,76,142.60
1964	मध्ये वैशः । अञ्चलके	1,98,283.00
1965	· 特殊·(*** · ee * ***)	1,85,776.00
1966		$2,22,741\cdot00$
1967	(upto	2nd
June 1967)		1,37,713-25

The exact nature of these foreign exchange earnings is not known.

### L.I.C. HOUSE BITILDING LOANS

# 960. SHRI GULAM NABI UNTOO: SHRI TIRATH RAM AMLA:

Will the Minister of FINANCE be pleased to state: (a) whether it is a fact that the Life Insurance Corporation does not advance loans for housebuilding purposes in the Kashmir valley; and

(b) if so, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R.DESAI): (a) The Corporation's "Own Your Home" Scheme is in operation in the State of Jammu arid Kashmir; the two towns covered under the Scheme in that State are Jammu and Srinagar.

### (b) Does not arise. MAHANANDA

### MASTER PLAN

- 961. SHRI RAM PARS ANNA RAY: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether a scheme called 'Mahananda Master Plan' has been drawn up jointly by the Governments of Bihar and West Bengal to protect the districts of Purnea in Bihar and Malda in West Bengal from floods;